

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA Nos. 140 & 141 of 2014
in DFR 2543 of 2013**

Dated : 2nd April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Uttar Pradesh Power Corporation Ltd. & Ors.

... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Vishal Anand
Mr. Gaurav Dudeja**

ORDER

**IA Nos. 140 & 141 of 2014
*(Appl. for condonation of delay in filing & refiling)***

Issue notice to the Respondents returnable on 25.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **25.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js